

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.101
New IA-2868/2022
IN
IB-1348(ND)/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr**APPLICANT/PETITIONER**
V/S
M/s. Earthcon Universal Infratech Pvt. Ltd**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 04.07.2022

CORAM:

SHRI AVINASH K. SRIVASTAVA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : -
For the Respondent :

ORDER

New IA-2868/2022 :

The matter was passed ^{over} on the first call. However, no one appeared _{in Person} when the matter was called out again.

In the interest of justice, list the matter on 20.7.2022.

- Sd -

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

- Sd -

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)